contol.

put up on 3/13/1997 for Admission Hearing. copy of the order be given to the porties. (B.S. Hegde) (P.P. stiras Bra) M(A) 05

de 19/2/97 order/Judgement despatched to Applicant/Respondent (s)

Daled: 31.3.97 (2) 2/2/97

Sh- S. P. Sascena, Coursel for the applicant. Show V-S. Masurkar Coursel for respondent No. 3, and 21. Shor M. Tripathi, Coursel for respondent No 3.

Respondent No 3 is directed to file reply-

Adjourned to 20-6.97.

(B.S. regole) Makellathan (M.R. (Colhatkar) M(I) m (P)

the.

7) 20.06.1997.

Heard Shri S. P. Saxena for the applicant and Shri V.S. Masurkar for the respondents.

After hearing the parties, the learned counsel for the applicant submits that the applicant wixintends to withdraw the O.A.

The applicant is allowed to withdraw the O.A.

The O.A . is dismissed as withdrawn.

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M. R. KOLHATKAR)
MEMBER (A).

(B. S. HEGDE)
MEMBER (J).

) n.c. a -)

order/Judament despatched to App ..., ...spondent (s)

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